

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1542(KB)2018
IA(I.B.C)/829(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	BALAJI METALS VS GONTERMANN - PEIPERS INDIA LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Ms. Tanvi Luhariwala, Adv.] For the Successful Auction Purchaser

Mr. Sandeep S. Ladda, Adv.] For the Respondent

Ms. Pragya Nawandar, Adv.]

Mr. Raj Singhania, Liquidator] For the Liquidator

ORDER

1. Learned Counsel for the Operational Creditor present. Learned Counsel for the Corporate Debtor present. Mr. Raj Singhania, Liquidator-in-Person present
2. **IA(I.B.C)/829(KB)2024:**
 - a. This application has been filed by the Liquidator to place on record the 12th Progress Report, which is placed at pages 8 to 30. This application is supported by an affidavit which is placed at pages 5 to 7. The 12th Progress Report is taken on record, and, accordingly this application is **allowed** and **disposed of**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**